

F. No. 1828/Misc.Matters/FSSAI/Imports-2021
Food Safety and Standards Authority of India
(A Statuary Authority established under the Food Safety and Standards Act, 2006)
(Trade & International Cooperation Division)
FDA Bhawan, Kotla Road, New Delhi-110002

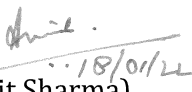
Dated: The 18th January, 2022

ORDER

Subject:- Import of raw cashew nuts-reg.

In continuation to previous letter no. 1-1610/FSSAI/Imports/2017-Part-3 dated 27th October, 2017, on the subject mentioned above, it is to state that the said matter regarding standards for raw cashew nut was examined considering its significant import. Subsequently, to facilitate trade, it's decided that till such time the standards for raw cashew nuts are notified, it may be considered as "food not specified" and standards for the same may be adopted.

All Authorised officers are hereby directed to facilitate import of raw cashew nuts by ensuring compliance to the horizontal standards as laid out in FSS (Contaminants, Toxins & Residues) Regulations, 2011; and, by considering them under "*foods not specified*".


(Amit Sharma)
Director (Trade and IC)

To,

All Authorized Officers of FSSAI & Customs